

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 3150
TO BE ANSWERED ON 06.12.2019

Compensatory Afforestation Management and Planning Authority

3150. SHRI PINAKI MISRA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Compensatory Afforestation Management and Planning Authority (CAMPA) has been constituted;
- (b) if so, the details thereof along with its composition;
- (c) the details of the funds disbursed during the last five years, State/UT-wise;
- (d) the details of the funds received by the said authority during the last five years, along with the associated project for which the compensation was paid; and
- (e) the details of the area of land brought under afforestation through CAMPA, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a)& (b) Yes, Sir. Compensatory Afforestation Fund (CAF) Act, 2016 was enacted in August, 2016 and Compensatory Afforestation Funds Rules, 2018 were notified in August, 2018. As per notification no. S.O. 3967 (E) dated 13.08.2018, the Central Government appointed the 30th day of September, 2018, as the date on which the provisions of the Act came into force. As per Section 8(1) of CAF Act, 2016, the National Authority called the National Compensatory Afforestation Management and Planning Authority (CAMPA) consists of a Governing Body and is to be assisted by an Executive Committee, Monitoring Groups and administrative support mechanism.
- (c) Details of the funds disbursed by Ad-hoc CAMPA to the States/UTs during the last five years are annexed at **Annexure-A**. Funds to the tune of Rs.47436 crore have also been disbursed from the National Fund to the State Funds in August, 2019. The details are annexed at **Annexure-B**.
- (d) Details of the compensatory levies received by Ad-hoc CAMPA during the last five years are annexed at **Annexure-C**.
- (e) State/UTs wise details of land brought under CA are annexed at **Annexure-D**.

Annexure-A

Annexure referred to the answer to part (c) of Lok Sabha Unstarred Question No.3150 , answered on 06.12.2019 regarding 'Compensatory Afforestation Management and Planning Authority' by Hon'ble Member of Parliament SHRI PINAKI MISRA

Funds disbursed by Ad-hoc CAMPA (in Rupees)

Sl. No.	State/UT	2014-15	2015-16	2016-17	2017-18	2018-19
1	Andaman & Nicobar Islands	2,30,49,000.0	1,00,00,000.0	-	1,33,00,000.0	1,56,00,000.0
2	Andhra Pradesh	1,35,00,00,000.0	85,00,00,000.0	89,00,00,000.0	97,00,00,000.0	1,04,47,00,000.0
3	Arunachal Pradesh	47,50,00,000.0	62,00,00,000.0	1,50,00,00,000.0	-	3,54,15,00,000.0
4	Assam	-	-	30,00,00,000.0	70,00,00,000.0	45,84,00,000.0
5	Bihar	9,00,00,000.0	34,14,00,000.0	33,00,00,000.0	30,31,00,000.0	46,61,90,000.0
6	Chandigarh	19,82,000.0	2,11,79,000.0	1,00,00,000.0	1,13,00,000.0	1,27,00,000.0
7	Chhattisgarh	1,93,00,00,000.0	2,39,00,00,000.0	2,80,00,00,000.0	-	-
8	Dadra & Nagar Haveli	-	-	-	-	-
9	Daman & Diu	-	-	-	-	-
10	Delhi	4,00,00,000.0	3,91,00,000.0	4,00,00,000.0	-	-
11	Goa	-	-	-	-	-
12	Gujarat	65,00,00,000.0	33,00,00,000.0	99,00,00,000.0	27,00,00,000.0	2,12,66,00,000.0
13	Haryana	23,00,00,000.0	64,00,00,000.0	18,00,00,000.0	80,00,00,000.0	1,44,20,00,000.0
14	Himachal Pradesh	1,01,00,00,000.0	85,47,00,000.0	1,50,62,00,000.0	1,20,00,00,000.0	1,32,52,00,000.0
15	Jammu & Kashmir	34,00,00,000.0	31,00,00,000.0	1,02,00,00,000.0	69,00,00,000.0	-
16	Jharkhand	1,75,00,00,000.0	1,41,00,00,000.0	1,49,00,00,000.0	2,34,00,00,000.0	2,86,25,00,000.0
17	Karnataka	65,00,00,000.0	60,00,00,000.0	85,12,00,000.0	86,00,00,000.0	1,01,40,00,000.0
18	Kerala	4,53,97,000.0	-	-	8,00,00,000.0	14,61,00,000.0
19	Lakshdweep	-	-	-	-	-
20	Madhya Pradesh	89,50,00,000.0	2,13,00,00,000.0	1,40,00,00,000.0	2,00,00,00,000.0	2,68,76,00,000.0
21	Maharashtra	1,48,00,00,000.0	1,55,00,00,000.0	2,05,00,00,000.0	1,99,00,00,000.0	2,25,00,00,000.0
22	Manipur	8,27,00,000.0	25,00,00,000.0	15,00,00,000.0	29,50,00,000.0	24,85,00,000.0
23	Meghalaya	-	16,56,00,000.0	-	7,00,00,000.0	-
24	Mizoram	6,80,00,000.0	10,00,00,000.0	7,73,00,000.0	6,85,00,000.0	8,30,00,000.0
25	Nagaland	-	-	-	-	-

26	Odisha	1,80,00,00,000.0	3,22,00,00,000.0	4,26,00,00,000.0	5,09,00,00,000.0	5,54,00,00,000.0
27	Pudducherry					
28	Punjab	41,00,00,000.0	49,00,00,000.0	66,00,00,000.0	64,00,00,000.0	79,20,00,000.0
29	Rajasthan	74,00,00,000.0	48,00,00,000.0	1,48,06,00,000.0	1,79,00,00,000.0	1,82,03,00,000.0
30	Sikkim	13,70,00,000.0	11,00,00,000.0	9,00,00,000.0	-	-
31	Tamil Nadu		3,52,00,000.0	9,00,00,000.0	12,68,00,000.0	7,00,00,000.0
32	Telangana	35,00,00,000.0	76,00,00,000.0	1,17,00,00,000.0	1,27,00,00,000.0	2,37,38,00,000.0
33	Tripura	8,00,00,000.0	11,00,00,000.0	12,00,00,000.0	7,10,00,000.0	16,70,00,000.0
34	Uttar Pradesh	44,91,18,400.0	1,77,00,00,000.0	97,00,00,000.0	1,44,00,00,000.0	1,50,60,00,000.0
35	Uttarakhand	68,00,00,000.0	1,64,00,00,000.0	1,70,71,00,000.0	96,00,00,000.0	3,03,00,00,000.0
36	West Bengal	-	-	21,00,00,000.0	-	21,22,00,000.0
	Total	15,75,72,46,400.0	21,22,71,79,000.0	26,34,24,00,000.0	24,04,90,00,000.0	35,23,58,90,000.0

Annexure-B

Annexure referred to the answer to part (c) of Lok Sabha Unstarred Question No. 3150, answered on 06.12.2019 regarding 'Compensatory Afforestation Management and Planning Authority' asked by Hon'ble Member of Parliament SHRI PINAKI MISRA

Funds disbursed to the States by National Authority in August 2019		
S. No.	Name of the States	Funds disbursed (in crore Rupees)
1	Odisha	5933.98
2	Chhattisgarh	5791.70
3	Madhya Pradesh	5196.69
4	Jharkhand	4158.02
5	Maharashtra	3844.24
6	Telangana	3110.38
7	Uttarakhand	2675.09
8	Uttar Pradesh	1819.63
9	Rajasthan	1748.26
10	Andhra Pradesh	1734.81
11	Himachal Pradesh	1660.72
12	Arunachal Pradesh	1588.72
13	Gujarat	1484.60
14	Karnataka	1350.37
15	Haryana	1282.65
16	Punjab	1040.84
17	Assam	560.81

18	Bihar	522.95
19	Sikkim	392.36
20	Manipur	309.76
21	Goa	238.16
22	West Bengal	236.48
23	Mizoram	212.98
24	Tripura	183.65
25	Meghalaya	163.31
26	Tamil Nadu	113.42
27	Kerala	81.59
	Total	47436.18

Annexure-C

Annexure referred in the answer to the Lok Sabha Unstarred Question No. 3150 by SHRI PINAKI MISRA due for answer on 06.12.2019 regarding Compensatory Afforestation Fund Management and Planning Authority

Funds received by Ad-hoc CAMPA (in rupees)

Sl. No.	State/UT	2014-15	2015-16	2016-17	2017-18	2018-19 (upto 07.02.2019)	2019-20 (08.02.2019 to 31.10.2019)
1	Andhra Pradesh	-9925667551*	121810905	171051811.0	675209481.0	3690494771.0	1210453180.0
2	Andaman & Nicobar	3789491	25011178	6935289.0	8787363.0	39306973.0	131819505.0
3	Arunachal Pradesh	425672919	1183329505	2221556906.0	834345709.0	303765213.0	6462626754.0
4	Assam	24463121	103308448	1937986056.0	405275534.0	976831245.0	1121253629.0
5	Bihar	179368547.5	727096084.5	279728626.0	463430933.0	294134002.0	315976836.0
6	Chandigarh	4186982	259604	105933.0	0	2769705.0	0
7	Chhattisgarh	4730653955	3459206236	4773852692.0	5873342059.0	2272425509.0	1704532901.40
8	D.& Nagar Haveli	20414266	129411	2543169.0	17638567.0	23122224.0	6600929.0
9	Daman & Diu	0	0	0	0	0	12007982.0
10	Delhi	296560917	861456	99666.0	39512083.0	293519972.0	106171203.0
11	Goa	218570	1950077	123737053.0	8348518.0	1515389.0	0
12	Gujarat	656533043	967933118	1941460105.0	1441039225.0	1549766928.0	1567240448.0
13	Haryana	1257866645	1593205964	1375897209.0	1160023117.0	2333552890.0	1185274515.0
14	Himachal Pradesh	452988853	291264918	292763220.0	849169838.0	1368371933.0	843125365.0
15	J &K	1993500000	0	1029800000.0	2487000000.0	1464500000.0	0
16	Jharkhand	2886404100	4745969308	1745297544.0	1162528372.0	5731539977.0	4608911128.0

28	Punjab	0.00	553.65	0.00	357.64	0.00	149.56	46.54	1424.42	4.93	1272.91	51.47	3758.18
29	Rajasthan	228.76	2801.00	0.00	1973.99	2172.01	16.57	0.00	334.32	266.40	252.99	2667.17	5378.88
30	Sikkim	6.06	0.00	0.00	108.22	0.00	45.55	0.00	117.71	0.00	51.64	6.06	323.12
31	Tamil Nadu	43.92	27.10	0.00	64.38	0.00	19.84	0.00	0.00	13.86	20.00	57.78	131.32
32	Telangana	161.38	0.00	1941.76	3.34	106.00	10.06	3951.57	2055.00	1978.32	1919.08	8139.02	3987.48